

Recommendation of the Sivaraman Committee

3679. SHRI K. A. RAJAN:

SHRI M. N. GOVINDAN NAIR:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether Government are aware that the protection given for the Handloom Sector in the production of different fabrics is not effectively enforced; and

(b) if so, whether Government propose to take immediate steps to enforce the recommendations of the Sivaraman Committee in protecting the Handloom Sector?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) and (b). Some violations of the Reservation Orders are being reported and State Governments are taking action in accordance with the provisions of the Reservation Order in respect of these violations. However, the enforcement of the Reservation Order has to be carried out more effectively. State Governments are being requested to be more vigilant and ensure stricter implementation of the Reservation Orders.

Unsold Handloom Fabrics

3680. SHRI K. A. RAJAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government are aware that large stocks of handloom fabrics are lying unsold all over the country;

(b) if so, the details thereof; and

(c) whether Government propose to take steps to direct Defence and other Government Departments to purchase handloom fabrics?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): (a) Heavy accumulations of Handloom products were reported in February 1977. These have largely been cleared through a 20 per cent special rebate which was in operation during March-April 1977. No large accumulations are now reported.

(b) Does not arise.

(c) Action has already been initiated to enable the handloom sector progressively to meet an increasing part of the requirements of cloth of Government Departments, including Defence.

Channelisation of Iron Ore and Manganese produce of Goa through M.M.T.C.

3681. SHRI EDUARDO FALEIRO: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state whether Government propose to take steps to channelize all exports of iron ore and manganese produce of Goa through Minerals and Metals Trading Corporation?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): Entire export of Manganese ore including that of Goan origin is already canalised through Minerals and Metals Trading Corporation.

There is no proposal at present under consideration of the Government to canalise the export of iron ore of Goan origin through M.M.T.C.

Trade with foreign countries

3682. SHRI PRASANNBHAI MEHTA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether trade between India and various countries has decreased due to the change in Government;